

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:182
ANSWERED ON:09.03.2011
AIR SAFETY
De Dr. Ratna

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has taken note of the frequent breakdowns/technical glitches of Air Traffic Control (ATC) including an instance of delayed response to take-off instructions by an aircraft;
- (b) if so, the details thereof alongwith the number of times such kind of incidents surfaced in the country during each of the last three years and the current year, airportwise;
- (c) the reaction of the Government thereto; and
- (d) the steps taken/guidelines issued by the Government to avoid such incidents?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION(SHRI VAYALAR RAVI)

(a), (b), (c) & (d): A Statement is laid on the Table of the House.

Statement in Reply to Parts (a), (b), (c) and (d) of the Lok Sabha () Starred Question no. 182 for 09.03.2011 regarding Air Safety.

(a): Yes, Madam. There have been few instances of equipment failure/ technical glitches which have been taken care of by the standby system/ procedural control. There has never been any instance of complete breakdown of ATC system. The delayed response to take-off instructions by an aircraft is not attributable to breakdown/ technical glitches of ATC services.

(b): The details of aborted take-off due to delayed response to take off instructions by aircraft in last three years and current years is as under:

Name of Airport	2008	2009	2010	2011
CSI Airport, Mumbai	- 1	Nil	2	Nil
Bengaluru International Airport	- Nil	1	1	Nil

(c) & (d): Airports Authority of India has issued following guidelines in this regard in Aeronautical Information Publication (AIP)India:

(i) The pilot-in-command shall not run-up on the runway in use unless authorized by Aerodrome Control. Engine run ups in the holding pan or runway holding position clear of the runway in use may be carried out subject to approval by Aerodrome Control.

(ii) Pilot who require to back-track the runway for departure must notify ATC prior to commencement of taxi.

(iii) As far as possible cockpit checks should be completed prior to lineup and any checks requiring completion while on the runway should be kept to the minimum required. Pilots should ensure that they are able to commence the take off run immediately after take off clearance is issued. Pilots not able to comply with this requirement must notify ATC prior to commencement of taxi.